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Title: Need to sanction adequate funds for setting up hostels for the benefit of tribal girls in Gajapati District, Orissa. – Laid.

SHRI ANADI SAHU (BERHAMPUR-ORISSA) : There are five Blocks in Gajapati District of Orissa, which are part of the scheduled areas under the Constitution of India. The tribal people of this area are poor. Education among the tribals of this area is not satisfactory. Still more deplorable is the education among tribal girls. A large number of tribal girls drop out of school when they reach the fifth standard. This is mainly due to lack of hostel facility for girls in the remote hilly areas.

There is necessity of upgrading Upper Primary Schools to M.E. Schools for imparting education up to class VII. Each upgraded School may have a tribal girl hostel so that they can get education up to the seventh standard.

The Government of India may sanction adequate funds under Article 275 of the Constitution of India for setting up of tribal girl hostels in Gajapati district of Orissa.